## Passengers Stranded Abroad on A.I. Boeing-747 at Rome

3298. SHRI BHIKU RAM JAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether Government have seen the press report appeared in the 'Tribune' dated 22 July, 1983 wherein it has been stated that 350 passengers were stranded abroad on Air India Boeing 747 bound for Delhi and Bombay at Rome on 21 July, 1983 due to the failure to take off:
  - (b) what were the causes thereof?
- (c) whether any inquiry was conducted; and
  - (d) if so, the details thereof?'

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) Yes, Sir.

(b) to (d) On the basis of praliminary investigations, it has been found that the aircraft was delayed due to failure of engine no. 3. All 8 main wheels of the right hand side were found deflated and the brakes of the right hand side damaged.

## Export of Spices

3299. SHRI A.C. DAS: Will the Minister of COMMERCE be pleased to state:

- (a) whether there has been a better scope on the part of the country to expand spices trade in view of the rise in the prices of spices in International markets;
- (b) if so, whether steps have been taken to expand spices trades:
- (c) what was the export position of spices in 1981-82 and 1982-83; and
- (d) what specific steps are proposed to be taken to increase the export of spices in 1983-84?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) to (d) According to provisional figures compiled, export of spices excluding small cardamoms in 1982-83 was 74012 tonnes valued at Rs. 76.29 crores against 65994 tonnes valued at

Rs. 62.14 crores in 1981-82. Efforts are made to increase our exports by promotional activities like conducting market studies, deputing sales-cum-study teams to potential markets and participating in exhibitions abroad.

## Allowances paid to the Officers of AEPC

3300. SHRI ANANDA PATHAK: Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 4193 on 5 November, 1982 regarding recruitment, promotion and services rules of Apparels Export Promotion Council and lay a statement showing a list giving the quantum of all allowances other than salaries under columns four, five and six, paid to the current Officers and past officers of the Apparels Export Promotion Council?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): The information is being collected and will be laid on the Table of the House.

## Tandon Committee report on Export Strategy for 1980's

3301. SHRI ASHFAQ HUSSAIN: Will the Minister of COMMERCE be pleased to state:

- (a) what are the sailent features of the Tandon Committee on Export Strategies for the 1980s endorsed by the Estimates Committee of Parliament;
- (b) is it a fact that Tandon Committee recommend for a National Export plan;
- (c) what are Government's view on this National Export Plan; and
- (d) have Government approved or rejected this National Export Plan?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) The salient features/recommendations of the Tandon Committee on export strategy for 1980's are contained in Chapter 2 on pages 5-46 of the Report, a copy of which is available in Parliament Library.

- (b) Yes, Sir.
- (c) and (d) Government have accepted the recommendation in principle.